

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Mr. S. Behera
Adv. appearing
for R-1 to R-4
counter not
filed.

Satra
4/1/02 Registration

5-12-2001
Ld FSC prays for time
to file counter. Heard.
Prayer allowed to file counter
by 2-1-2002.

REGISTRAR

Counter not
filed.

Satra
11/10/02 Registration

2-1-2002
Ld ASC files a petition
and prays for 4 weeks time
to file counter. Heard.
Time granted till 18-1-2002
for counter.

REGISTRAR

Counter not
filed.

Satra
17/1 Registration

20-3-2002

The applicant is absent on call. No
steps taken by him to file a rejoinder.
Therefore pleadings are deemed completed.
List this case for final hearing.

JM
20/3/2002

REGISTRAR

ORDER DATED 29-04-2002.

In this case counter has already
been filed. By filing the present MA No. 310/02
the Respondents wanted to add further materials
to the counter. Accordingly, after hearing both
sides, this MA No. 310/02 is allowed.

It appears, from Annexure-R/2 ^{to the} MA
No. 310/02, that the relief sought for by the
Applicant has already been granted by the Deptt.
and, therefore, this OA has become infructuous.

In the aforesaid premises, this
OA stands disposed of as relief sought for by
the Applicant has already been granted by the
Respondents.

Yas..
Member (Judicial)

21/1/2002

REGISTRAR

Counter not
filed.

Satra
17/1 Registration